

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 203/MP/2023

Subject : Petition seeking directions to PSPCL to pay the balance of Principal amount of Rs. 4,50,78,499/- out of total Rs 22,92,58,545/- for the period of April 2020 & May 2020 (during COVID period) in terms of Section 79(1)(f) of the Electricity Act, 2003 read with Article 6.1.6 of the Power Purchase Agreement dated 24.09.2008 and applicable LPSC till the date of realization.

Petitioner : PPCL

Respondent : PSPCL

Date of Hearing : **13.12.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Anushasit Arya, Advocate, PPCL
Shri Surendra Kumar, PPCL
Shri Abhishek Rohilla, PPCL
Ms. Poorva Saigal, Advocate, PSPCL
Shri Shubham Arya, Adovcate, PSPCL
Ms. Anumita Smiti, Advocate, PSPCL
Shri Ravi Nair, Advocate, PSPCL

Record of Proceedings

At the outset, the learned counsel appearing for the Petitioner prayed for an adjournment of the hearing on the ground that rejoinder is to be filed by the Petitioner.

2. The Commission after permitting the Petitioner to file its rejoinder, on or before **10.1.2024**, adjourned the hearing of the matter.
3. The Petition shall be listed for hearing on **16.2.2024**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

